

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
YOURS ETHNIC FOODS PRIVATE LIMITED OPERATING IN
MANUFACTURING INDUSTRY AT AHMEDABAD

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Yours Ethnic Foods Private Limited PAN:- AAACY6578N CIN No :- U15490GJ2014PTC078368
2.	Address of the registered office	3 D Nidhishri Corporation, Nr. Vimal House, Vithalbhai Patel Colony, Stadium Rd, Navrangpura,, Ahmedabad, Gujarat, India, 380013
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Survey No 808, Khata no 1223, Opp Tata- Arvind Flat Scheme, Vadsar- Moti Bhoyan Rd Mouje Vadsar Sub District - Kalol , Taluka and District Gandhinagar Gujarat
5.	Installed capacity of main products/ services	Non-operational since March 31, 2020
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the	For the details, please send a mail request to mail ID cirp.yoursethnicfoods@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For the details, please send a mail request to mail ID cirp.yoursethnicfoods@gmail.com
10.	Last date for receipt of expression of interest	24.01.2024
11.	Date of issue of the provisional list of prospective resolution applicants	03.02.2024
12.	Last date for submission of objections to the provisional list	08.02.2024
13.	Date of issue of final list of prospective resolution applicants	18.02.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.02.2024
15.	Last date for submission of resolution plans	24.03.2024

16 | Process email id to submit EOI

cirp.yoursethnicfoods@gmail.com

For Yours Ethnic Foods Pvt Ltd (Under CIRP)



Rajendra Devidas Puranik
Resolution Professional

IBBI Registration No: IBBI/IPA-001/IP-P02029/2020-2021/13149

AFA No. AA1/13149/02/16102024/106111 valid up to 16.10.2024

E-mail ID:- cirp.yoursethnicfoods@gmail.com

**Process Office: -Flat No.54, Goregaon East Prathamesh Co-Op Housing Society Ltd,
Vanrai Colony, Opp Hub, Goregaon East Mumbai 400065.**

Date: 09.01.2024

Place: Mumbai.